

FORM A
PUBLIC ANNOUNCEMENT

1	Name of Corporate Person	Southern Bags & Chemicals Private Limited
2.	Date of Incorporation of Corporate Person	15/10/1981
3	Authority under which corporate person is Incorporated/ Registered Companies Act, 1956	RoC-Tamilnadu,
4	Corporate Identity No. / Limited Liability Identity No. of Corporate Person	U24294TN1981PTC009033
5	Address of the Registered Office and Principal office (If any) of Corporate Person	Spic Administration Main Building Spic Nagar, Tuticorin -628 005
6.	Liquidation commencement date of Corporate Person	09/04/2020
7	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	Gunturu Subhasree AG3, Ragamalika, 26, Kumuran Colony Main Road Vadapalani, Chennai - 600 026 E-mail: subhasree5@gmail.com/ cssubhasree@gmail.com Mob: 98403 75053 (IP Membership No.IBBI/PA-002/IP-N00587/2017-18/11793)
8	Last Date for submission of claims	30 days from the date of lifting of lock down by GoI due to Covid 19 break out in India.

NOTICE is hereby given that Southern Bags & Chemicals Private Limited has commenced voluntary liquidation on 09/04/2020.

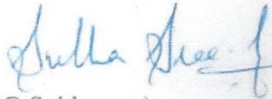
The stakeholders of Southern Bags & Chemicals Private Limited are hereby called upon to submit proof of their claims, on or before the date mentioned above to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 09.04.2020

Place : Tuticorin


(G Subhasree)
Liquidator

